

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Tara Singh EC: 90667	Civil Nazir in the Court of the undersigned And Civil Nazir in the Court of Ms. Saumya Chauhan, Ld. ADJ-02, Central, THC	Branch Incharge/Civil Nazir in the Nazarat Branch, Central, THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Vijender Tyagi, Branch Incharge/Civil Nazir, Nazarat Branch, Central, THC is directed to hand over the complete charge to Sh. Tara Singh, Civil Nazir, EC-90667. Also, Sh. Tara Singh, Civil Nazir will simultaneously look after the work of both Civil Nazir and Branch Incharge, Nazarat, Central, THC.
3. Sh. Lahadan Singh, EC- 90726, Civil Nazir, presently posted in the Court of Sh. Arun Kumar Garg, Ld. ADJ-05, Central, THC is directed to look after the work in the Court of the undersigned in addition to the work already assigned to him.
4. Sh. Jitender Kumar, EC-90095, Naib Nazir, presently posted in the Court of Ms. Vandana, Ld. ADJ-08, Central, THC is directed to look after the work in the Court of Ms. Saumya Chauhan, Ld. ADJ-02, Central, THC in addition to the work already assigned to him.
5. Sh. Sunil Kumar, EC-90130, Naib Nazir, presently posted in the Nazarat Branch, Central, THC is hereby transferred in the Courts of Dr. Rakesh Kumar, Ld. ADJ-03, Central, THC and Sh. Parveen Singh, Ld. ADJ-11, Central, THC. Further, Sh. Rohtash Kumar Yadav, EC-90709 is directed to hand over the complete charge to Sh. Sunil Kumar, Naib Nazir, EC-90130.

GIRISH KATHPALIA
31.10.22 05:25pm

(GIRISH KATHPALIA)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 81953-973 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 31 OCT 2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge, Central, Delhi.
2. The Administrative Civil Judge, Central, Tis Hazari Courts, Delhi
3. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central, Delhi.
4. The Officers Concerned.
5. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, Delhi.
6. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
7. Dealing Officials, Leave Seat, Accounts Branch Central, Delhi.
8. The Officials concerned.
9. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
10. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

31/10/22
Branch Incharge, Admin.III

O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), Delhi

